

**Disparity in Rates of Petroleum Products**

5714. DR. P. VALLAL PERUMAN : Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state :

(a) the reasons for disparity in rates of controlled prices of various petroleum products in the country whereas sugar a controlled item, is being sold at uniform prices everywhere ;

(b) whether Government propose to take any steps in this direction ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI CHANDRA SHEKHAR SINGH) : (a) to (c) As per the present pricing mechanism of petroleum products the ex-storage price of the products at all primary pricing points, is uniform throughout the country. For the sale of these products beyond the pricing point, the actual freight, local levies, etc. are added to the selling price and these vary from place to place and State to state.

The analogy with sugar is not appropriate as sugar is a partially controlled item and distributed through public distribution system only.

**Loss in Power Station at Ramagundam**

5715. SHRI S. JAIPAL REDDY : Will the Minister of ENERGY be pleased to state :

(a) whether a report appearing in the Indian Express dated 24th November, 1985 stating that the National Thermal Power Corporation had lost more than Rs. 2 crores has been brought to the notice of the Government ;

(b) whether the loss was incurred by the power station at Ramagundam for merely insisting on correct weighing of coal supplied by Singareni Colliery Company Ltd. ; and

(c) if so, the remedial action taken in this regard ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) to (c) Certain discrepancies were noticed in the weight of coal recorded by the electronic belt weigher installed by the Sengareni Collieries Company Ltd. (SCCL), in the light of which deductions were made by the National Thermal Power Corporation (NTPC) from the coal bills raised on them. Coal supplies to the Ramagundam Super Thermal Power Station were discontinued resulting in shut down of the Power Station and loss in generation of 42.29 MU.

Government directed immediate resumption of coal supplies with instructions not to stop supplies of coal to thermal stations. It had also been agreed that M/s. SCCL and NTPC would cross-check weighment on the belt weigher, with the weighment on the mechanical weigher, to ascertain discrepancy, for necessary adjustment.

[*Translation*]

• **Inter-State Line between Meghnagar and Dohad**

5716. SHRI MAHENDRA SINGH : Will the Minister of ENERGY be pleased to state :

(a) whether a project report has been submitted by Madhya Pradesh Electricity Board with the consent of Gujarat State Electricity Board to the Union Government for laying 132 K.V. Inter-State line between Megh Nagar and Dohad ; and

(b) the time by which this scheme is likely to be approved as a Centrally sponsored scheme ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) The scheme has not been approved as a Centrally Sponsored Scheme. The State Electricity Board of M.P. and Gujarat have been advised to take up this scheme under their State Plans.